

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION No. 717**  
To BE ANSWERED ON 14.12.2018

**ANGANWADI KENDRAS/CENTRES**

717. SHRI S.R.VIJAYAKUMAR : SHRI T. RADHAKRISHNAN :  
SHRI SUDHEER GUPTA: SHRI S.RAJENDRAN:  
SHRI KONAKALLA NARAYANA RAO: SHRI ASHOK SHANKARRAO CHAVAN:  
KUNWAR HARIBANSH SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of Anganwadi Kendras functioning in the country along with the number of beneficiaries enrolled therein, State/UT-wise;
- (b) whether the Government is planning to provide packaged nutrients to replace the existing take-home rations and supplementary nutrition as part of its integrated Child Development Scheme (ICDS) and if so, the details thereof;
- (c) whether the Government is implementing a pilot project for conditional cash scheme in lieu of take home rations and hot cooked meals provided at anganwadis, if so, the details thereof and the number of States where such pilot project is being implemented;
- (d) whether the Government has decided the amount to be paid to each beneficiary under the cash for food plan for Anganwadis and if so, the details thereof;
- (e) the steps taken/being taken by the Government to provide better quality of food in anganwadi kendras; and
- (f) whether it is true that there is a difference of opinion among various stakeholders in the implementation of the said scheme and if so, the details thereof;

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMENT AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a): The total number of Anganwadi Kendras functioning in the country along with the number of beneficiaries enrolled therein, State/UT-wise is given at **Annexure-I**.
- (b) to (d): No Madam.
- (e): To ensure better quality of food in Anganwadi centres an Operational Guidelines for Food Safety and Hygiene in ICDS have been issued by the Ministry to all the States/UTs on 24.12.2013, followed by a circular dated 26.09.2014. The guideline dated 24.12.2013 provide for periodical test checking of the food so as to ensure quality.

The Government has introduced a 5-tier monitoring and review mechanism at National, State, District, Block and Anganwadi Levels for which guidelines were issued on 31.3.2011. Under these guidelines, monitoring of quality of supplementary nutrition is one of the roles of the State, District, Block and Anganwadi Level Committees.

The supplementary food provided under ICDS is tested through four quality control laboratories of FNB located at Delhi, Mumbai, Kolkata and Chennai. Further, the States/UTs have also been advised to identify and involve Government Food Analysis Laboratories to get the SNP samples analyzed

- (f): No Madam.

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**STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.717 FOR 14-12-2018**  
**Anganwadi Centres Sanctioned and Operational under Anganwadi Services Scheme Quarter Ending June 2018 (as on 16-11-2018)**

Sl. No	State/Uts	No. of Anganwadi Centres		Beneficiaries of Supplementary Nutrition					Beneficiaries of Pre-school Education		
		Sanctioned	Operational	Children (6 months - 3 years)	Children (3 - 6 years)	Total Children (6 months - 6 years)	Pregnant & lactating Mothers (P&LM)	Total Beneficiaries (Children 6 mo-6 years plus P&LM)	Boys (3 - 6 years)	Girls (3 - 6 years)	Total (3 - 6 years)
1	Andhra Pradesh	55607	55606	1498794	854861	2353655	608489	2962144	425547	430765	856312
2	Telangana	35700	35634	892662	473713	1366375	347558	1713933	314551	319759	634310
3	Arunachal Pradesh	6225	6225	92437	96623	189060	24517	213577	48662	47961	96623
4	Assam	62153	62153	1673917	1888756	3562673	683549	4246222	953976	934780	1888756
5	Bihar	115009	91677	2480438	2460202	4940640	1163378	6104018	1322649	1359236	2681885
6	Chhattisgarh	52474	50596	977075	747782	1724857	401130	2125987	383582	389108	772690
7	Goa	1262	1258	36940	19690	56630	15050	71680	9765	9925	19690
8	Gujarat	53029	53029	1697190	1407503	3104693	744902	3849595	731345	711848	1443193
9	Haryana	25962	25962	590561	286163	876724	262724	1139448	143252	142911	286163
10	Himachal Pradesh	18925	18925	246279	157196	403475	97103	500578	51485	51587	103072
11	Jammu & Kashmir	31938	29599	321937	409739	731676	133140	864816	234136	204869	439005
12	Jharkhand	38432	38432	1706563	927553	2634116	758842	3392958	579557	654976	1234533
13	Karnataka	65911	65911	2347804	1688891	4036695	1055470	5092165	756722	761405	1518127
14	Kerala	33318	33244	361619	386035	747654	259178	1006832	193994	192041	386035
15	Madhya Pradesh	97135	97132	3369992	3237804	6607796	1443235	8051031	1844474	1851942	3696416
16	Maharashtra	110486	109779	2660163	2495705	5155868	990951	6146819	1217612	1233191	2450803
17	Manipur	11510	11510	163401	177583	340984	67208	408192	89622	87961	177583
18	Meghalaya	5896	5896	222832	256116	478948	79600	558548	103636	103444	207080
19	Mizoram	2244	2244	72283	82939	155222	28150	183372	27851	28483	56334
20	Nagaland	3980	3980	142188	145408	287596	45662	333258	73034	71226	144260
21	Odisha	74154	72587	1871082	2047340	3918422	725129	4643551	1044813	1002527	2047340
22	Punjab	27314	26988	395846	275650	671496	186289	857785	140745	135223	275968
23	Rajasthan	62010	61974	1638725	977381	2616106	866794	3482900	477419	490282	967701
24	Sikkim	1308	1308	18000	12500	30500	6000	36500	6285	6215	12500
25	Tamil Nadu	54439	54439	1743313	650930	2394243	665067	3059310	320166	312138	632304
26	Tripura	10145	10145	155005	189854	344859	71074	415933	100527	89327	189854
27	Uttar Pradesh	190145	187997	8956689	5378063	14334752	3882027	18216779	2529879	2383416	4913295
28	Uttarakhand	20067	20067	424337	155150	579487	165199	744686	77836	79570	157406
29	West Bengal	119481	115515	3096410	2946359	6042769	1298800	7341569	1462145	1428195	2890340
30	A & N Islands	720	720	7777	2791	10568	2621	13189	1392	1399	2791
31	Chandigarh	500	450	21822	25516	47338	7716	55054	13185	12331	25516
32	Delhi	10897	10897	316581	128931	445512	114089	559601	63863	65619	129482
33	Dadra & N Haveli	302	302	8888	10475	19363	3523	22886	5185	5290	10475
34	Daman & Diu	107	107	2762	2388	5150	1451	6601	1156	1232	2388
35	Lakshadweep	107	107	2607	843	3450	1148	4598	406	437	843
36	Puducherry	855	855	24210	2596	26806	9157	35963	1309	1287	2596
	<b>All India</b>	<b>1399697</b> (- 253 *) <b>(1400000</b> earlier Sanctioned)	<b>1363300</b>	<b>40239129</b>	<b>31007029</b>	<b>71246158</b>	<b>17215920</b>	<b>88462078</b>	<b>15751763</b>	<b>15601906</b>	<b>31353669</b>

\* 253 AWCs surrendered by NCT of Delhi accepted in MWCD vide order no. 33/2015-CD-I Dated 16 Nov 2018.